

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)****(01.04.2024 to 27.04.2024)****(First Week – 01.04.2024 to 06.04.2024)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
01.04.2024 (Monday)	Inauguration of the Course & Introduction Sessions & General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training and submission of Field Diary By: Officers of the Academy	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training and identify the issues to be addressed in Second Phase Training By: Officers of the Academy	Discussion on Presentation of plaint with documents and application under section 80(2) CPC and 319 (3) M.P. Municipality Act By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana) By: Shri Ashok Kumar Tripathi OSD-II, MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying) By: Smt. Namita Dwivedi Assistant Director, MPSJA
02.04.2024 (Tuesday) (Joint Session)	Discussion on – Key issues relating to Police Remand, Judicial Remand and transit remand By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA		Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, filing of Written Statement & dealing with Section 148 CPC By: Shri Padmesh Shah Addl. Director, MPSJA	Discussion and sharing of problems on return and rejection of plaint By: Shri Amit Singh Sisodia OSD-I, MPSJA	
03.04.2024 (Wednesday)	Discussion on law relating to interim and final custody of property under Special Acts – Exercise Act, Forest Act, Wild Life Protection Act and Govansh Vadh Pratishedh Adhinyam etc. By: Shri Tajinder Singh Ajmani OSD-III, MPSJA	Framing of issues – Discussion on law and problems By: Shri Amit Singh Sisodia OSD-I, MPSJA	Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC By: Shri Sandeep Sharma Registrar (Judl.-II), High Court of M.P., Jabalpur	Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge-sheet By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Discussion on – Key issues relating to regular bail and compulsory bail By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
04.04.2024 (Thursday)	Law relating to Temporary Injunction By: Shri Tajinder Singh Ajmani OSD-III, MPSJA	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC By: Shri Amit Singh Sisodia OSD-I, MPSJA	Discussion on adjournments (Order 17 CPC and expeditious trial in civil cases) By: Shri Padmesh Shah Addl. Director, MPSJA	Exercise Discussion Ex-1 By: Officers of the Academy	Exercise Discussion Ex- 2 & 3 By: Officers of the Academy
05.04.2024 (Friday)	Discussion on recording of evidence and dealing with objections in civil cases (Part – I) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Interim maintenance application under section 125 CrPC By: Smt. Namita Dwivedi Assistant Director, MPSJA	Law relating to amendment of plaint (Order 6 Rules 17 and 18 CPC) and Section 153 CPC By: Shri Padmesh Shah Addl. Director, MPSJA	Discussion on breach of injunction order under Order 39 Rule 2-A CPC By: Shri Tajinder Singh Ajmani OSD-III, MPSJA	Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personal attendance (Sections 299 & 317 CrPC) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA
06.04.2024 (Saturday)	Key issues relating to Order 33 CPC and Section 35 of the Court Fees Act By: Shri Amit Singh Sisodia OSD-I, MPSJA	Discussion on – Withdrawal of civil suit and Compromise (Order 23 Rule 1 and 3 CPC) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	How to prove documents and issues relating to admissibility of documents in Civil Cases By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Exercise Discussion Ex- 4 By: Officers of the Academy	Exercise Discussion Ex- 5 By: Officers of the Academy

1. **Exercise No. 1, 2 & 3 Date of Distribution 02.04.2024, Date of Submission 03.04.2024, Date of Discussion 04.04.2024**
2. **Exercise No. 4 & 5 Date of Distribution 03.04.2024, Date of Submission 05.04.2024, Date of Discussion 06.04.2024**
3. **Exercise No. 6 & 7 Date of Distribution 05.04.2024, Date of Submission 08.04.2024, Date of Discussion 10.04.2024**

- Note:**
- (1) Yoga Session every morning from 7:15 am to 8:15 am.
 - (2) The Time Table is subject to change as per exigencies.
 - (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.
 - (3) Lunch Break 1.15 pm to 2.00 pm.
 - (4) **Use of Cell Phones in lecture room is strictly prohibited**

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)

(01.04.2024 to 27.04.2024)**(First Week – 01.04.2024 to 06.04.2024)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
01.04.2024 (Monday)	Inauguration of the Course & Introduction Sessions & General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training and submission of Field Diary By: Officers of the Academy	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training and identify the issues to be addressed in Second Phase Training By: Officers of the Academy	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana) By: Shri Ashok Kumar Tripathi OSD-II, MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying) By: Smt. Namita Dwivedi Assistant Director, MPSJA	Discussion on Presentation of plaint with documents and application under section 80(2) CPC and 319 (3) M.P. Municipality Act By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA
02.04.2024 (Tuesday) (Joint Session)	Discussion on – Key issues relating to Police Remand, Judicial Remand and transit remand By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA		Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, filing of Written Statement & dealing with Section 148 CPC By: Shri Padmesh Shah Addl. Director, MPSJA	Discussion and sharing of problems on return and rejection of plaint By: Shri Amit Singh Sisodia OSD-I, MPSJA	
03.04.2024 (Wednesday)	Framing of issues – Discussion on law and problems By: Shri Amit Singh Sisodia OSD-I, MPSJA	Discussion on law relating to interim and final custody of property under Special Acts – Exercise Act, Forest Act, Wild Life Protection Act and Govansh Vadh Pratishedh Adhinyam etc. By: Shri Tajinder Singh Ajmani OSD-III, MPSJA	Discussion on adjournments (Order 17 CPC and expeditious trial in civil cases) By: Shri Padmesh Shah Addl. Director, MPSJA	Discussion on – Key issues relating to regular bail and compulsory bail By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge-sheet By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
04.04.2024 (Thursday)	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC By: Shri Amit Singh Sisodia OSD-I, MPSJA	Law relating to Temporary Injunction By: Shri Tajinder Singh Ajmani OSD-III, MPSJA	Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC By: Shri Sandeep Sharma Registrar (Judl.-II), High Court of M.P., Jabalpur	Exercise Discussion Ex-1 By: Officers of the Academy	Exercise Discussion Ex- 2 & 3 By: Officers of the Academy
05.04.2024 (Friday)	Interim maintenance application under section 125 CrPC By: Smt. Namita Dwivedi Assistant Director, MPSJA	Discussion on recording of evidence and dealing with objections in civil cases (Part – I) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Discussion on breach of injunction order under Order 39 Rule 2-A CPC By: Shri Tajinder Singh Ajmani OSD-III, MPSJA	Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personal attendance (Sections 299 & 317 CrPC) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Law relating to amendment of plaint (Order 6 Rules 17 and 18 CPC) and Section 153 CPC By: Shri Padmesh Shah Addl. Director, MPSJA
06.04.2024 (Saturday)	How to prove documents and issues relating to admissibility of documents in Civil Cases By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Key issues relating to Order 33 CPC and Section 35 of the Court Fees Act By: Shri Amit Singh Sisodia OSD-I, MPSJA	Discussion on – Withdrawal of civil suit and Compromise (Order 23 Rule 1 and 3 CPC) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Exercise Discussion Ex- 4 By: Officers of the Academy	Exercise Discussion Ex- 5 By: Officers of the Academy

1. **Exercise No. 1, 2 & 3 Date of Distribution 02.04.2024, Date of Submission 03.04.2024, Date of Discussion 04.04.2024**
2. **Exercise No. 4 & 5 Date of Distribution 03.04.2024, Date of Submission 05.04.2024, Date of Discussion 06.04.2024**
3. **Exercise No. 6 & 7 Date of Distribution 05.04.2024, Date of Submission 08.04.2024, Date of Discussion 10.04.2024**

- Note:**
- (1) Yoga Session every morning from 7:15 am to 8:15 am.
 - (2) The Time Table is subject to change as per exigencies.
 - (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.
 - (3) Lunch Break 1.15 pm to 2.00 pm.
 - (4) **Use of Cell Phones in lecture room is strictly prohibited**

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

GROUP – A

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)
(01.04.2024 to 27.04.2024)****(Second Week – 08.04.2024 to 13.04.2023)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
08.04.2024 (Monday)	Key issues relating to framing of issues for suit under Specific Relief Act, 1963, MP Accommodation Control Act, 1961, recovery of money suit By: Shri Amit Singh Sisodia OSD-II, MPSJA	Framing of charges in Special Laws By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Expeditious trial of cases relating to offence against women (Sections 354 IPC & 498A IPC, Dowry Prohibition Act, 1961 etc.) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Discussion on – Key issues relating to Will & its execution and proof By: Shri Padmesh Shah Addl. Director, MPSJA	Exercise Discussion: Ex-6 Exercise relating to Temporary Injunction (Joint Session) By: Officers of the Academy
09.04.2024 (Tuesday)	Coercive methods for appearance of accused and witness By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Procedure of summary suit under order 37 CPC By: Shri Amit Singh Sisodia OSD-II, MPSJA	Exercise writing: Ex- 8 Framing of Issues By: Officers of the Academy	Procedure relating to Plea Bargaining in Cr.P.C. By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Exercise Discussion: Ex-7 Amendment application under order 6 rule 17 CPC (Joint Session) By: Officers of the Academy
10.04.2024 (Wednesday)	Key issues relating to framing of preliminary and final decree in different type of suits and objection relating to decree By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Procedure for registration of private complaint when there is both complaint case and police investigation for the same offence By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Framing of charge (Part – II) and concept of group liability By: Director, MPSJA & Shri Tajinder Singh Ajmani OSD-I, MPSJA	Overview of Juvenile Justice Act, 2015 By: Smt. Namita Dwivedi Assistant Director, MPSJA	Exercise Discussion: Ex-8 Framing of Issues (Joint Session) By Officers of the Academy
11.04.2024 (Thursday)	HOLIDAY ON ACCOUNT OF ID-UI-FITAR				

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
12.04.2024 (Friday)	Law relating to MJC in Criminal cases u/s 340 Cr.P.C. By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Discussion on – Laws relating to eviction of tenants under M.P. Accommodation control Act, 1961 By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise writing: Interim maintenance (Ex-9) By: Officers of the Academy	Procedure of impounding an unstamped or insufficiently stamped instrument u/s 35 of the Indian Stamp Act, 1899 (Joint Session) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Open Interactive Session (Joint Session) By: Officers of the Academy
13.04.2024 (Saturday)	Law relating to issue of commission under order 26 rule 10 and order 39 rule 7 CPC By: Shri Padmesh Shah Addl. Director, MPSJA	Law relating to prosecution for contempt of lawful authority and sanction against public servant u/s 195 and 197 Cr.P.C. By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Exercise writing: Ex-10 Order writing – Interim custody of seized vehicle and other property By: Officers of the Academy	Exercise Discussion: Ex- 11 Judgment writing on Criminal case (Joint Session) By: Director, MPSJA	Exercise Discussion: Ex-9 Interim maintenance (Joint Session) By: Officers of the Academy

1. Exercise No. 11 Date of Distribution 06.04.2024, Date of Submission 09.04.2024, Date of Discussion 13.04.2024

- Note:**
- (1) Yoga Session every morning from 7:15 am to 8:15 am.
 - (2) The Time Table is subject to change as per exigencies.
 - (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm to 3.30 pm.
 - (3) Lunch Break 1.15 pm to 2.00 pm.
 - (4) **Use of Cell Phones in Lecture Room is strictly prohibited**

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

GROUP – B

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)
(01.04.2024 to 27.04.2024)****(Second Week – 08.04.2024 to 13.04.2023)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
08.04.2024 (Monday)	Framing of charges in Special Laws By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Key issues relating to framing of issues for suit under Specific Relief Act, 1963, MP Accommodation Control act, 1961, recovery of money suit By: Shri Amit Singh Sisodia OSD-II, MPSJA	Discussion on – Key issues relating to Will & its execution and proof By: Shri Padmesh Shah Addl. Director, MPSJA	Expeditious trial of cases relating to offence against women (Sections 354 IPC & 498A IPC, Dowry Prohibition Act, 1961 etc.) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Exercise Discussion: Ex-6 Exercise relating to Temporary Injunction (Joint Session) By Officers of the Academy
09.04.2024 (Tuesday)	Procedure relating to Plea Bargaining in Cr.P.C. By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Coercive methods for appearance of accused and witness By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Exercise writing: Ex- 8 Framing of Issues By: Officers of the Academy	Procedure of summary suit under order 37 CPC By: Shri Amit Singh Sisodia OSD-II, MPSJA	Exercise Discussion: Ex-7 Amendment application under order 6 rule 17 CPC (Joint Session) By: Officers of the Academy
10.04.2024 (Wednesday)	Procedure for registration of private complaint when there is both complaint case and police investigation for the same offence By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Key issues relating to framing of preliminary and final decree in different type of suits and objection relating to decree By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Overview of Juvenile Justice Act, 2015 By: Smt. Namita Dwivedi Assistant Director, MPSJA	Framing of charge (Part – II) and concept of group liability By: Director, MPSJA & Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise Discussion: Ex-8 Framing of Issues (Joint Session) By: Officers of the Academy
11.04.2024 (Thursday)	HOLIDAY ON ACCOUNT OF ID-UI-FITAR				

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
12.04.2024 (Friday)	Discussion on – Laws relating to eviction of tenants under M.P. Accommodation control Act, 1961 By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Law relating to MJC in Criminal cases u/s 340 Cr.P.C. By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Exercise writing: Interim maintenance (Ex-9) By: Officers of the Academy	Procedure of impounding an unstamped or insufficiently stamped instrument u/s 35 of the Indian Stamp Act, 1899 (Joint Session) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Open Interactive Session (Joint Session) By: Officers of the Academy
13.04.2024 (Saturday)	Law relating to prosecution for contempt of lawful authority and sanction against public servant u/s 195 and 197 Cr.P.C. By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Law relating to issue of commission under order 26 rule 10 and order 39 rule 7 CPC By: Shri Padmesh Shah Addl. Director, MPSJA	Exercise writing: Ex-10 Order writing – Interim custody of seized vehicle and other property By: Officers of the Academy	Exercise Discussion: Ex- 11 Judgment writing on Criminal case (Joint Session) By: Director, MPSJA	Exercise Discussion: Ex-9 Interim maintenance By Officers of the Academy

1. Exercise No. 11 Date of Distribution 06.04.2024, Date of Submission 09.04.2024, Date of Discussion 13.04.2024

- Note:**
- (1) Yoga Session every morning from 7:15 am to 8:15 am.
 - (2) The Time Table is subject to change as per exigencies.
 - (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm to 3.30 pm.
 - (3) Lunch Break 1.15 pm to 2.00 pm.
 - (4) **Use of Cell Phones in Lecture Room is strictly prohibited**

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)****(01.04.2024 to 27.04.2024)****(Third Week – 15.04.2024 to 20.04.2024)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
15.04.2024 (Monday)	Introduction of Cyber Crime & Cyber Security and admissibility of electronic evidence By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Discussion on – Court Fees Act, 1870 and Suits Valuation Act, 1887 (Part – I) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Exercise Discussion: Ex-10 Custody Application u/s 451 & 457 Cr.P.C. By: Officers of the Academy	Key issues relating to custodial death, Police Act and Section 323 CrPC By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise Discussion: Ex-12 Framing of Charge (2 Cases) By: Director, MPSJA
16.04.2024 (Tuesday)	Discussion on – Court Fees Act, 1870 and Suits Valuation Act, 1887 (Part – II) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Key issues relating to M.P. Land Revenue Code, 1959 By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Exercise writing: Ex-13 Private complaint By: Officers of the Academy	Law relating to succession amongst Hindu male and female (Contd.....) (Joint Session) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Law relating to succession amongst Hindu male and female (Joint Session) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA
17.04.2024 (Wednesday)	<i>HOLIDAY ON ACCOUNT OF RAMNAVMI</i>				

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
18.04.2024 (Thursday) (Joint Session)	Discussion on – Key issues relating to expeditious trial of criminal cases and recording of evidence and disposal of Interim Applications (Part – I) By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Discussion on – Key issues relating to expeditious trial of criminal cases and recording of evidence and disposal of Interim Applications (Part – II) By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise writing: Ex- 14 & 15 Order 7 Rule 14 CPC and Order 8 Rule 1(3) CPC By: Officers of the Academy	Issues relating to cancellation of bail and forfeiture of bail bonds – Procedure and related aspects (Section 446 CrPC) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Exercise Discussion: Ex- 13 Private complaint By: Officers of the Academy
19.04.2024 (Friday)	HOLIDAY ON ACCOUNT OF LOK SHABHA ELECTION				
20.04.2024 (Saturday) (Joint Session)	Behavioral Science and Board Management By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of M.P., & Member, Governing Council, MPSJA	Marshalling and appreciation of evidence in criminal cases By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise Discussion: Ex- 11 Judgment writing Criminal case By: Director, MPSJA	Exercise writing: Ex-16 Section 313 CrPC By: Officers of the Academy	Key issues relating to Adverse Possession By: Shri Amit Singh Sisodia OSD-II, MPSJA

1. Exercise No. 17 (Civil Judgment) – Date of Distribution 18.04.2024 – Date of Submission 20.04.2024 – Date of Discussion -----

- Note:**
- (1) Yoga Session every morning from 7:15 am to 8:15 am.
 - (2) The Time Table is subject to change as per exigencies.
 - (2) Tea Breaks 11.30 am to 11.45 am and 3.15 pm to 3.30 pm.
 - (3) Lunch Break 1.15 pm to 2.00 pm.
 - (4) **Use of Cell Phones in Lecture Room is strictly prohibited**

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)****(01.04.2024 to 27.04.2024)****(Third Week – 15.04.2024 to 20.04.2024)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
15.04.2024 (Monday)	Key issues relating to custodial death, Police Act and Section 323 CrPC By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Introduction of Cyber Crime & Cyber Security and admissibility of electronic evidence By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Exercise Discussion: Ex-10 Supurd Nama Application u/s 451 & 457 Cr.P.C. By: Officers of the Academy	Discussion on – Court Fees Act, 1870 and Suits Valuation Act, 1887 (Part – I) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Exercise Discussion: Ex-12 Framing of Charge (2 Cases) By: Director, MPSJA
16.04.2024 (Tuesday)	Key issues relating to M.P. Land Revenue Code, 1959 By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Discussion on – Court Fees Act, 1870 and Suits Valuation Act, 1887 (Part – II) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA	Exercise writing: Ex-13 Private complaint By: Officers of the Academy	Law relating to succession amongst Hindu male and female (Contd.....) (Joint Session) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Law relating to succession amongst Hindu male and female (Joint Session) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA
17.04.2024 (Wednesday)	<i>HOLIDAY ON ACCOUNT OF RAMNAVMI</i>				

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)****(01.04.2024 to 27.04.2024)****(Fourth Week – 22.04.2024 to 27.04.2024)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
22.04.2024 (Monday) (Joint Session)	Laws Relating to <i>Hiba</i> , Will and Inheritance in Muslim Law By: Shri Abdul Kadeer Mansoori District & Additional Sessions Judge, Rajgarh	(Joint Session)	Exercise Discussion Ex-16 Section 313 CrPC By: Officers of the Academy	Key issues relating to Negotiable Instruments Act, 1881 By: Shri Padmesh Shah Addl. Director, MPSJA	Introduction of ICJS and CIS By: Shri Nimish Raja Civil Judge, Senior Division, Seoni
23.04.2024 (Tuesday)	Law relating to Execution Part – I By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Key issues relating to NDPS Act, 1985 By: Director, MPSJA	Introduction to Protection of women from Domestic Violence Act, 2005 By: Smt. Namita Dwivedi Assistant Director, MPSJA	Sentencing Policy, (Section 325 CrPC) and award of compensation u/s 357 CrPC By: Shri Padmesh Shah Addl. Director, MPSJA	Behavioral Science and Board Management (Joint Session) By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of M.P., & Member, Governing Council, MPSJA
24.04.2024 (Wednesday)	Law relating to Execution (Part – II) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Key issues relating to suits against minor By: Shri Amit Singh Sisodia OSD-II, MPSJA	Exercise Discussion: Ex-17 Civil Judgment By: Director, MPSJA	Key issues relating to Indian Forest Act, 1927 and Amendments & M.M.D.R. Act, 2015 (Joint Session) By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise Discussion: Ex-19 Age determination of accused By: Officers of the Academy

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
25.04.2024 (Thursday)	Key Issue relating to Law of Easements By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Key issues relating to offences under Arms Act, 1959, Excise Act, 1915 and Govansh Vadh Pratishedh Adhinyam, 2004 (MP) By: Shri Amit Singh Sisodia OSD-II, MPSJA	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials By: Dr. Vivek Shrivastava Assistant Professor, NSCB Medical College, Jabalpur	(Joint Session)	Introduction of New Criminal Laws (Part-I) (Joint Session) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA
26.04.2024 (Friday) (Joint Session)	Introduction of New Criminal Laws (Part-II) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Law relating to Contempt of Courts Act, 1971 By: Director, MPSJA	Laws relating to Probation of Offenders Act, 1958 By: Smt. Namita Dwivedi Assistant Director, MPSJA	Exercise Discussion: Ex-18 Section 23 of Domestic Violence Act By: Officers of the Academy	Exercise Discussion: Ex-14 & 15 Order 7 Rule 14 and Order 8 Rule 1(3) CPC By: Officers of the Academy
27.04.2024 (Saturday) (Joint Session)	Queries for handling day-to-day working of board (Civil & Criminal) By: Officers of the Academy	Open Interactive Session By: Officers of the Academy	Preparation for third phase field training followed by Valedictory Session. By: Officers of the Academy		

- 1. Exercise No. 19 (Age determination of accused) – Date of Distribution 22.04.2024 – Date of Submission 23.04.2024 – Date of Discussion 23.04.2024**
- 2. Exercise writing: Ex-18 (Section 23 of Domestic Violence Act, 2005) – Date of Distribution 23.04.2024 – Date of Submission 25.04.2024 – Date of Discussion 26.04.2024**

- Note:**
- (1) Yoga Session every morning from 7:15 am to 8:15 am.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Tea Breaks 11.30 am to 11.45 am and 3.15 pm to 3.30 pm.
 - (4) Lunch Break 1.15 pm to 2.00 pm.
 - (5) **Use of Cell Phones in Lecture Room is strictly prohibited**

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)
(01.04.2024 to 27.04.2024)****(Fourth Week – 22.04.2024 to 27.04.2024)**

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
22.04.2024 (Monday) (Joint Session)	Laws Relating to <i>Hiba</i> , Will and Inheritance in Muslim Law By: Shri Abdul Kadeer Mansoori District & Additional Sessions Judge, Rajgarh	Exercise Discussion Ex-16 Section 313 CrPC By: Officers of the Academy	Key issues relating to Negotiable Instruments Act, 1881 By: Shri Padmesh Shah Addl. Director, MPSJA	Introduction of ICJS and CIS By: Shri Nimish Raja Civil Judge, Senior Division, Seoni	
23.04.2024 (Tuesday)	Key issues relating to NDPS Act, 1985 By: Director, MPSJA	Law relating to Execution Part – I By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Sentencing Policy, (Section 325 CrPC) and award of compensation u/s 357 CrPC By: Shri Padmesh Shah Addl. Director, MPSJA	Introduction to Protection of women from Domestic Violence Act, 2005 By: Smt. Namita Dwivedi Assistant Director, MPSJA	Behavioral Science and Board Management (Joint Session) By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of M.P., & Member, Governing Council, MPSJA
24.04.2024 (Wednesday)	Key issues relating to suits against minor By: Shri Amit Singh Sisodia OSD-II, MPSJA	Law relating to Execution (Part – II) By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Exercise Discussion: Ex-17 Civil Judgment By: Director, MPSJA	Key issues relating to Indian Forest Act, 1927 and Amendments & M.M.D.R. Act, 2015 (Joint Session) By: Shri Tajinder Singh Ajmani OSD-I, MPSJA	Exercise Discussion: Ex-19 Age determination of accused By: Officers of the Academy

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
25.04.2024 (Thursday)	Key issues relating to offences under Arms Act, 1959, Excise Act, 1915 and Govansh Vadh Pratishedh Adhiniyam, 2004 (MP) By: Shri Amit Singh Sisodia OSD-II, MPSJA	Key Issue relating to Law of Easements By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials By: Dr. Vivek Shrivastava Assistant Professor, NSCB Medical College, Jabalpur	(Joint Session)	Introduction of New Criminal Laws (Part-I) (Joint Session) By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA
26.04.2024 (Friday) (Joint Session)	Introduction of New Criminal Laws (Part-II) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA	Law relating to Contempt of Courts Act, 1971 By: Director, MPSJA	Laws relating to Probation of Offenders Act, 1958 By: Smt. Namita Dwivedi Assistant Director, MPSJA	Exercise Discussion: Ex-18 Section 23 of Domestic Violence Act By: Officers of the Academy	Exercise Discussion: Ex-14 & 15 Order 7 Rule 14 and Order 8 Rule 1(3) CPC By: Officers of the Academy
27.04.2024 (Saturday) (Joint Session)	Queries for handling day-to-day working of board (Civil & Criminal) By: Officers of the Academy	Open Interactive Session By: Officers of the Academy	Preparation for third phase field training followed by Valedictory Session. By: Officers of the Academy		

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